

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that on **Tuesday, 26th March, 2024 at 02.30 p.m. ;**

I

The Division Bench comprising of the **Hon'ble Shri. Justice Avinash G. Gharote (at Goa) and Hon'ble Justice Urmila Joshi - Phalke (at Nagpur)** will take up **Writ Petition No.1828/2022 for Pronouncement of Judgment , through Video Conferencing.**

II

Soon after the Division Bench work is over, the **Hon'ble Shri Justice Avinash G. Gharote** will take up the extant judicial assignment pertaining to Single Bench-II.

High Court of Bombay at Goa,
Porvorim, Goa

Date : 26.03.2024

Sd/-
(Ram S. Prabhu Dessai)
Registrar (Judicial)



HIGH COURT OF BOMBAY, NAGPUR BENCH
DAILY MAIN CAUSELIST
For Tuesday The 26th March 2024

COURT NO. IN CHAMBER - F
DIVISION
AT 2:30 PM

NOTE : V.C. ARRANGEMENT FOR ADVOCATES / PARTY APPEARING IN PERSON IF ANY WOULD BE IN COURT HALL "DD".

Zoom Meeting Link :-
<https://zoom.us/j/3749710360?omn=97429482721>

Meeting ID: 374 971 0360

HON'BLE SHRI JUSTICE AVINASH G. GHAROTE
HON'BLE JUSTICE URMILA JOSHI PHALKE

FOR PRONOUNCEMENT OF JUDGEMENT AT 2.30 P.M. IN CHAMBER THROUGH VIDEO
CONFERRING

1	WP/1828/2022	OM S/O KISHOR PAWAR VS THE VICE- CHAIRMAN/MEMBER-SEC Y. SCHEDULED TRIBE CASTE CERTIFICATE SCRUTINY COMMITTEE, CHAPRASHIPURA	ADV.PREETI D RANE ADV.HIMANI KAVI
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